

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 141 OF 2016 IN
DFR NO. 688 OF 2016**

Dated : 21st March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

MK/s. Green Energy Association Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal

ORDER

IA NO. 141 OF 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 21.04.2016. Dasti in addition is permitted.

List the matter on **21.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**